

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1866
TO BE ANSWERED ON 14TH DECEMBER, 2021**

**NEW LEGISLATION FOR REGULATION OF MEDICINES, COSMETICS, E-
PHARMACY AND MEDICAL DEVICES**

1866: SHRI SANJAY RAUT:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the Ministry is seriously thinking of bringing new legislation to regulate medicines, cosmetics, e-pharmacy and medical devices;
- (b) if so, the details thereof and shortcomings identified in the existing legislation;
- (c) whether Government is also considering to curtail import dependency of medicines and devices in the country; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): The Ministry has constituted a committee for drafting "Drugs, Cosmetics & Medical Device Bill". The Department of Pharmaceuticals has launched three schemes for promoting domestic manufacturing of pharmaceutical drugs including Active Pharmaceuticals Ingredients (APIs) by attracting large investments in the sector to ensure their sustainable domestic supply and thereby reduce Indian's import dependence on other countries.
